



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,4th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3550/2020	AKABBAR ALI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	GA, ASSAM SC, REVENUE
	WITH			
2	WP(C)/849/2021	SAHERA KHATUN AND 31 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	GA, ASSAM SC, REVENUE
3	WP(C)/595/2021	FARHAD MD. ANAMUL HUSSAIN Versus THE STATE OF ASSAM AND 9 ORS	MR. J A AHMED MR. K M HASSAN	GA, ASSAM SC, PERSONNEL DEPT. SC, PWD SC, FINANCE
4	WP(C)/789/2021	NILIMA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM SC, GMC
5	WP(C)/4402/2021	MONTU RONGPI AND 8 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
	WITH			
6	WP(C)/6231/2021	BALISON RONGPI (LEGAL HEIR) AND 41 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
7	WP(C)/156/2022	M/S BHUPINDRA MACHINES PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI	SC, GST MR H GUPTA (R-1) ASSTT.S.G.I.
8	WP(C)/4037/2022	ASSAM MOJURI SHRMIK UNION AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. A R SIKDAR MR G KHANDELIA (r-6) MD A ALI MR. D DEKA MR. K DEKA (r-6) MR. S I TALUKDAR ASSTT.S.G.I. SC, REVENUE
9	WP(C)/4305/2022	JAMIRAN KHATUN AND 2 ORS Versus THE CHIEF GENERAL MANAGER (D), APDCL AND 8 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, APDCL MR M CHOUDHURY
10	WP(C)/5154/2022	SANJIB MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR. B BARUAH MR S HUSSAIN MR. C BARUAH	GA, ASSAM SC, U D D SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 04/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. U SARMA	04-11-2022	To	04-11-2022
13)	MR. P K TIWARI	07-11-2022	To	11-11-2022
14)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
15)	MR. S SHARMA	03-11-2022	To	04-11-2022
16)	MRS. B GOGOI	07-11-2022	To	11-11-2022
17)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
18)	MR H K J AHMED	04-11-2022	To	07-11-2022
19)	MR. I ALAM	04-11-2022	To	09-11-2022